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Title Need to change the funding pattern under Sarva Shiksha Abhiyan and reimburse the money spent on teachers salary and construction of class room by State Government of Gujarat.

DR. KIRIT PREMJI BHAI SOLANKI (AHMEDABAD WEST): Mr. Chairman, Sir, I would like to raise an important issue regarding Sarva Shiksha Abhiyan. It is about the pattern of grant being received from the Government of India by the States, particularly the State of Gujarat.

In Gujarat, Sarva Shiksha Abhiyan is being implemented since 2001-02. During the 9th Plan, the contribution of the Central Government and State Government was in the ratio of 85:15. In the next Plan, that is, the 10th Plan, the contribution of the State had increased to 25 per cent while the Central Government was contributing 75 per cent. During the first two years of the current Plan, that is, 11th Plan, the contribution of Central Government and State Government was in the ratio of 65:35. In the current year, it is in the ratio of 60:40. This suggests that the burden on the State is being increased due to which the implementation of SSA is not viable for the State. So, in the State of Gujarat, the increasing financial burden on the State is because of funding pattern in which the State's share is increasing. So, the Government of Gujarat feels that to plug the existing gaps and ensuring other goals of SSA as well as Education for All, the funding pattern should be 75:25.

I demand that the Central Government should contribute 75 per cent not only to Gujarat but to all the other States also. In the case of Gujarat, Rs. 16,146 crore were spent on the teachers' salary and about Rs. 374.84 crore were spent on the construction of 18,986 class-rooms. This is an increasing burden on the State. So, Sir, through you, I demand that the Central Government should contribute 75 per cent and the State Government's share should be 25 per cent. Thank you.